



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 19.02.2026

### NOTICE

Please take notice that the following matters listed in the Court – IV on 18.02.2026 were not taken up. The next date of hearing in the matters is **25.02.2026**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 67 of 2024 & I.A. No. 213 of 2024  <b>Part Heard</b>	Kotak Mahindra Bank Ltd. Vs. IDBI Bank Ltd. & Ors.  <b>With</b>	Himanshu Bhushan	Harshit Khare Prafful Saini
2.	Comp. App. (AT) (Ins) No. 68 of 2024 & I.A. No. 214 of 2024  <b>Part Heard</b>	Kotak Mahindra Bank Ltd. Vs. State Bank of India & Anr.  <b>With</b>	Himanshu Bhushan	Rishi Thakur
3.	Comp. App. (AT) (Ins) No. 198 of 2024  <b>Part Heard</b>	Kotak Mahindra Bank Ltd. Vs. Jovita Reema Mathias & Ors.	Himanshu Bhushan	Harshit Khare Prafful Saini

By order of Hon'ble Chairperson  
-Sd/-  
Registrar (I/c)